

Engineering Service

5934. SHRI TARIQ ANWAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government utilise prestigious national resources for imparting engineering education;

(b) if so, whether Group "A" Engineer prefer to join I.A.S. and other non-technical Central Group "A" services;

(c) if so, the reasons therefor;

(d) whether in the view of it the national resources are not being wasted;

(e) if so, the steps taken/proposed to be taken by the Government to make Group "A" Engineering Services more attractive; and

(f) the Government's action plan for implementation of recommendations of Vth Central Pay Commission a minimum model cadre structure to organise engineering services carers growth opportunities as I.A.S. and other non-technical Central Group "A" services?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (f) Information is being collected and will be laid on the Table of the House.

Funds for Scheduled Tribes

5935. SHRI PRAKASH YASHWANT AMBEDKAR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) the details of amount spent on Scheduled Tribes by the Central Government and the State Governments since 1990 till date;

(b) the total population of Scheduled Tribes;

(c) the number of Scheduled Tribes living below poverty line; and

(d) the reasons for their under development?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) An amount of Rs. 8436.03 and 24124.26 Crores have been spent on the development of Scheduled Tribes by the Central Government and the State Governments respectively from 1990-91 to 1997-98.

(b) According to 1991 census the total population of the Scheduled Tribes in the country was 6.78 crores.

(c) As per estimates made by the Planning Commission in the year 1993-94 51.94% and 41.14%

of Scheduled Tribe population living in rural and urban areas respectively were found below the poverty line.

(d) The reasons for their under development are geographical isolation, shyness of contact with others and general backwardness.

Murder of Women during their Pregnancy Period

5936. SHRI SADASHIVRAO DADOBA MANDLIK: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a number of incidents have come to the notice of the Government in which the women are being murdered during their pregnancy period in the country particularly in Delhi;

(b) if so, the details thereof;

(c) whether in a case a woman Hemlata has become the victim due to such crime;

(d) if so, the action taken by the Delhi Police on FIR No. 343/98 registered in Mehrauli Police Station;

(e) whether the officials of the said police station are protecting the culprits; and

(f) if so, the steps taken/proposed to be taken by the Union Government against the guilty police officials?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (f) Information is being collected and will be laid on the Table of the House.

[Translation]

Schemes for Family/Matrimonial Sickness Benefits

5937. SHRI RAM SHANKAR BHARGAVA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have received some applications from Sitapur under the Family Benefit Scheme, Matrimonial Benefit Scheme and Sickness Benefit Scheme during the last three years;

(b) if so, the details thereof; and

(c) the action taken by the Government for disposal of those applications?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (c) As per information given by the Department of Rural Development, the National